

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. DHSK/Legal/Eng./OIC/Misc/2021/555-57Dated: 10.08.2021

GOVERNMENT ORDER NO:- 4344 -JK (LD) of 2021

DATED:- 16 - 08 - 2021

Sanction is hereby accorded to the appointment of Dr. Bashir Ahmad Chalkoo, I/c Divisional Nutrition Officer of Health & Medical Education Department as Officer In-charge (OIC) Litigation for the cases indicated against each including contemp petition, if any pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 16.08.2021

Copy to the:-

1. Additional Chief Secretary , Health & Medical Education Department
2. Learnr 1 Advocate General, J&K.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4344 -JK(LD) of 2021 dated 16.08.2021

S. No.	Number of the Case	Title of the case.	Officer nominated as OIC Litigation.
1.	CCP(S) No: 275/2019 in SWP No. 1745/2016	Dr. Farooq Ahmad Zargar Vs Mr. Atal Duloo and others.	Dr. Bashir Ahmad Chalkoo, I/c Divisional Nutrition Officer
2.	SWP No: 635/2009	Abdul Majeed Mir and others Vs State and others	
3.	CPSW NO; 278/2020 in WP (C) No. 44/2020	Manzoor Ahmad Rather and others V/s Mr. Atal Duloo and others	
4.	CCPS No. 151/2021 in SWP No:2616/2015	Mukhati Begum Vs Shri Atal dulloo and others	
5.	WP(C) No. 2058/2020	Asmat Ara (Jan) and other Vs UT of J&K and others.	
6.	OA/62/716/2021	Ulfat Guzar Vs UT of J&K and others	
7.	OA/62/425/2021	Dr. Hila Ahmad Bhat Vs UT of J&K and others	
8.	CCP No.302/2020 in WP (C) No. 276/2011	Dr. Mohammad Ashraf Bhat Vs Atal Dulloo & Others	
9.	TA/62/ 193/2021 in WP (C) No. 3187/2019	Mujtaba Syeed Naisroo Vs UT of J&K & Others.	
10.	WP (C) No. 3827/2019	Ghulam Jeelani & Others Vs UT of J&K & Others	
11.	WP(C) No.3158/2019	Mohammad Iqbal Ganai & Others Vs UT of J&K & Others.	
12.	TA/62/2777/2020 in WP (C) No. 3251/2019	Sumera Jan & Others.	

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